

Item No. 03

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 781/2024

Manish Jain

Applicant

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 02.08.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Manish Jain, applicant in person

ORDER

1. In this Original Application, the applicant has raised the grievance that on the bank of river Yamuna near Pusta Road and its Ghats near wazirabad and Jagatpur village dumping of domestic dry and wet garbage, commercial waste/garbage and other types of garbage as well as debris have taken place.

2. The applicant has submitted that in spite of efforts made by him, no steps have been taken by the authorities. He has further referred to the compilation of orders passed by the Tribunal and Supreme Court, and submitted that this particular issue is not covered by those orders.

3. He has also referred to the pleading in paragraph 9 of the O.A. and submitted that the DDA has accepted in writing that the dumping of construction debris as well as bio-medical waste has been noticed in the riverbed of the Yamuna. He has also referred to the photographs which have been filed from page 29 onwards to show the status of collection of garbage and debris in the area concerned and in this background the

prayer of the application is to issue a direction to the respondents to remove all waste/garbage from the Yamuna Bank and riverbed adjoining the Pusta Road.

4. O.A. raises substantial issue relating to compliance of the environmental norms.

5. Issue notice to the respondents. Applicant is directed to serve the respondents and file affidavit of service at least one week before the next date of hearing.

6. List on 13.11.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

August 02, 2024
O.A. No. 781/2024
HB